

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 7/2025

DATED: 18-9-2025

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 7/2025, dated 2-1-2025 inviting applications for direct recruitment to the posts of Record Assistants in Judicial Districts/Units of the State of Telangana, and the candidates were subjected to the Computer Based Examination.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Record Assistants in the Judicial Districts/Units in the State of Telangana:

1. CITY CIVIL COURT, HYDERABAD

258700713	258704571	258707295
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2. JAGITIAL

258710589	258710607
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3. JANGAON

258705258	258714082
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4. KAMAREDDY

258702013	258705657	258712839
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5. KHAMMAM:

258711513	258711535
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6. MAHABUBABAD:

258707961

7. MANCHERIAL

258705520

18/9/2025

8. MEDAK

258700785

9. MEDCHAL-MALKAJIGIRI

258704771	258704996	258705238	258705481
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10. SESSIONS JUDGE, HYDERABAD

258705036	258707496
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11. MULUGU

258710190

12. NAGARKURNOOL

258705671

13. NALGONDA

258703187	258704834	258712595	258712678
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14. NARAYANPET

258712418

15. NIZAMABAD

258702598	258712850
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16. PEDDAPALLI

258710544	258710550
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17. RAJANNA SIRICILLA

258710635	258710896
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18. RANGAREDDY

258704858	258705356	258705369	258707376
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L. Srinivasulu Reddy
18/10/2015

19. SANGAREDDY

258705183

20. SIDDIPET

258704715	258707435	258709066	258709737
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21. SURYAPET

258705712	258705716	258707046	258708891	258709088
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22. WANAPARTTHY

258704691	258707645
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23. YADADRI BHONGIR

258705201	258708890
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NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.

2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.

3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular

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category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

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REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)